

Shri K. K. Basu: How many of these new licences were granted to the firms with foreign capitalists and managements and investments and what is their production capacity?

Shri T. T. Krishnamachari: Our statistical bias does not proceed in that direction. I am unable to give any information on that point.

EXPERT ADVISER ON FOUNDRIES

*515. **Ch. Raghubir Singh:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that under the Point Four Programme, an expert was appointed in 1952 to advise the various foundries?

(b) If so, who was that expert and what salary did he draw?

(c) What were his recommendations?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Yes, Sir.

(b) Mr. John F. Schnur. No salary was payable to him either by the Government of India or by the Foundries which utilized his services.

(c) He has not yet submitted his report.

TEAM OF EXPERTS TO CHINA

*516. **Shri Raghavaiah:** (a) Will the Minister of Irrigation and Power be pleased to state whether it is proposed to send a team of experts to China to study how the river Hwangtso has been controlled?

(b) If so, when is the team expected to leave for China?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The proposal to send a team of experts to China to study flood problems is still in an exploratory stage.

लेट वीहिन्य हास : में मंत्री महोदय से जानना चाहता हूँ कि यह जो विलेपनों को बनाने का विचार किया जा रहा है, वे कौन कौन से हैं और वे क्या तुलना हैं इन

पर विचार करेंगे या और भी वहां पर इस प्रकार के जो काम हुए हैं, उन सब पर विचार करेंगे?

Shri Hathi: They will study the flood problems and how to control floods.

Dr. M. M. Das: May I know whether the Government has any knowledge about the dimension and complexity—I mean, the technological and engineering difficulties in the execution of this particular scheme in China, so that it would be helpful for Indian engineers to go there and learn something?

Shri Hathi: They have some data. Further data is being collected.

CONSULATE IN PORT PENANG

*518. **Shri Muniswamy:** (a) Will the Prime Minister be pleased to state whether it is a fact that a Consular Office has been opened in Port Penang by the Government of India?

(b) Who is going to be appointed as Consular Officer?

(c) What are the functions and activities of the Consulate?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (c). The Government of India have decided to post an officer to Penang and an officer who has experience of work in the Ministry of External Affairs has been selected for the appointment. He will be leaving for Penang shortly. His duties will be to issue travel documents and render other kinds of consular assistance to Indian nationals residing in his area.

Shri Muniswamy: May I know, Sir, the considerations by which such officers are appointed?

The Prime Minister (Shri Jawaharlal Nehru): Ability, competency, suitability.

Shri Muniswamy: May I know if the officer who has been appointed has got this ability, competency, etc.?

Shri Nanadas: May I know whether this officer belongs to the scheduled caste?

Mr. Speaker: Next question.

FINANCIAL RESPONSIBILITY FOR PROJECTS

*519. **Shri Dabhi:** Will the Minister of Planning be pleased to state:

(a) whether the financial responsibility of Community Projects, Minor Irrigation Works, and Industrial Housing, which have been shown as part of the Central Government's development programme in the First Five Year Plan, has been determined;

(b) if so, the extent of the liability of the Centre and the State Government concerned with regard to each of these schemes; and

(c) the total amount of money spent on each of these schemes and the source or sources from which the money was spent?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) and (c). A statement is placed on the Table of the House. [See Appendix III, annexure No. 15.]

Shri Dabhi: May I know how many schemes sent by the Bombay Government were approved by the Central Government and what amount, by way of loan, is advanced to that Government?

Shri Hathi: The amount of loan sanctioned for the Government of Bombay is Rs. 160 lakhs. I do not know the number of schemes.

Shri Dabhi: May I know for which area this amount was sanctioned?

Shri Hathi: Rs. 38.7 lakhs for Gujafat and Rs. 91 lakhs for the scarcity areas, and the remaining about Rs. 30 lakhs for non-scarcity areas.

Shri T. N. Singh: May I know what the Valuation Officer has reported in regard to the community projects work carried on so far?

Shri Hathi: This relates to the minor irrigation works which are being administered by the Ministry of Agriculture. This is not with regard to the community projects.

Shri T. N. Singh: The question relates to community projects also.

Mr. Speaker: Next question.

RICE POUNDING

*520. **Shri Dabhi:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to starred question No. 488 asked on the 14th August, 1953 regarding hand pounding of rice and state:

(a) whether Government have now finished the consideration of the proposal of the All-India Khadi and Village Industries Board suggesting replacement of huller type of rice pounding, and that there should be no further increase in the number and capacity of sheller mills; and

(b) if so, whether Government have acceded to the demand of the All-India Khadi and Village Industries Board?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Not yet, Sir.

(b) Does not arise.

Shri Dabhi: May I know when the demand was communicated to the Government and how long it would take to take a decision in the matter?

Shri T. T. Krishnamachari: The communication from the All-India Khadi and Village Industries Board was received about three months back—perhaps a little more. So far as taking a decision is concerned, the problem bristles with a lot of difficulties and many other interests are involved—primarily the State Governments. And, in fact, one of the State Governments has replied to our proposals. It so happens that the representative of that State Government who has written this reply is also a member of the All-India Khadi and Village Industries Board. He him-